

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00065/2016

IN

OA.NO.170/00361 /2016

DATED THIS THE 12th DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN ,MEMBER(A)

Basanna Nayak,  
S/o Manappa,  
Aged about 59 years,  
Working as Sub Postmaster,  
Shorapur town S.O,  
Yadgiri HO 585 201.  
Residing at Thinthani Village,  
Shorapur Taluk,  
Gulbarga District.

....Petitioner

(By Advocate Shri AR.Holla)

Vs.

1.Shri Ananthnarayan Nanda,  
The Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi - 110 001 .

2.Dr.D.Veena Srinivasan,  
The Postmaster General,  
NK. Region, Dharwad 580 001.

3.Sri RG.Bettappanavar,  
The Senior Superintendent of Post Offices,  
Gulbarga Division, Gulbarga 585101.

...Respondents

(By Shri MV.Rao..... Sr. Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH ..... MEMBER (J):

Heard. Shri M.V.Rao, Learned counsel for the respondents submits that order has been complied with. Shri AR.Holla, Learned counsel for the applicant is also present. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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